

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.01.2022

**ORDER NO. 15 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for **CESTAT, New Delhi** on **24.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 24.01.2022 2:30 P.M.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	C/60/2010, C/61/2010, C/62/2010 Bharat Hotels Ltd. and others vs. C.C. (Preventive)

Note:

1. Allahabad bench will sit after the hearing of the above matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar